

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1117 OF 2018 IN**  
**DFR NO. 2104 OF 2018**

**Dated: 24<sup>th</sup> September, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Lohia Developers (India) Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Upadhyay  
Mr. Shivam Tripathi

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava  
Ms. Gargi Srivastava for R-2

**ORDER**

Learned counsel, Mr. Himanshu Upadhyay, appearing for the Appellant prays for two weeks' time to file affidavit of service.

Learned counsel, Mr. Rajiv Srivastava accepts notice on behalf of Respondent No.2.

Submissions made by learned counsel appearing for the Appellant and learned counsel appearing for Respondent No.2, as stated above, are placed on record.

List the matter on **27.09.2018**, as requested by the learned counsel appearing for the Appellant to enable him to file affidavit of service.

**(S. D. Dubey)**  
**Technical Member**

*Pr/kt*

**(Justice N. K. Patil)**  
**Judicial Member**